

THE MINISTER OF INDUSTRY
(SHRI NARAYAN DATT TIWARI) : (a)
and (b) Government Policy encourages
exports of engineering goods, including 2
wheeler scooters.

(c) and (d) According to available infor-
mation, details of number of scooters
manufactured year-wise vis-a-vis assessment
of domestic demand are given below :—

(Nos)

	1980-81	1981-82	1982-83	1983-84	1984-85
Demand	214,456	246,000	283,000	325,000	400,000
Assessment					
Production	213,068	201,088	266,200	300,000 (estimated)	

हिमाचल प्रदेश में यूरेनियम के भंडारों का
पाया जाना

295. श्री कृष्णदत्त सुल्तानपुरी : क्या
प्रधान मंत्री यह बताने की कृपा करेंगी कि :

(क) हिमाचल प्रदेश में किन-किन स्थानों
पर यूरेनियम के भण्डार पाए गए हैं; और

(ख) सरकार इस पर कब तक कार्य
शुरू कर देगी और तत्संबंधी व्यौरा क्या है ?

विज्ञान तथा प्रौद्योगिकी, परमाणु ऊर्जा,
अन्तरिक्ष, इलेक्ट्रॉनिक्स तथा महासागर विकास
विभागों में राज्य मंत्री (श्री शिवराज बी.
पाटिल) : (क) परमाणु खनिज प्रभाग को
हिमाचल प्रदेश के कुल्लू, चम्बा, शिमला,
किन्नौर, कांगड़ा और हमीरपुर जिलों के बहुत
से क्षेत्रों में रेडियो सक्रियता संबंधी ऐसी असंग-
तियाँ मिली हैं जो तलछटी और कायातरित,
दोनों ही प्रकार की, चट्टानों में यूरेनियम के
खनिजन के कारण हैं।

(ख) इस प्रकार की पाई गई असंगतियों
का अध्ययन विस्तार से किया जा रहा है और
आजकल हमीरपुर जिले (अस्टीथा-खया-लोहा-
रिया, गलौथ-सिबल-अन्दलदा) में कुछ ऐसी

असंगतियों का, जहाँ खनिज मिलने की आशा
है, अन्वेषण गहन समन्वेषी भू-वेधन और भूमि
के नीचे समन्वेषी खनन की सहायता से किया
जा रहा है।

**Survey on the Flora and Fauna
by the Zoological Survey**

296. DR. PRATAP WAGH : Will the
PRIME MINISTER be pleased to state :

(a) whether the Zoological Survey of
India has conducted a survey on the flora
and fauna in the country;

(b) if so, the details of the survey; and

(c) the steps proposed by Government
against poaching ?

THE DEPUTY MINISTER IN THE
DEPARTMENT OF ENVIRONMENT
(SHRI DIGVIJAY SINH) : (a) to (c) The
survey of the flora and fauna of the country
is being conducted on a scientific and conti-
nuing basis, respectively by the Botanical
Survey of India and the Zoological Survey
of India. Identification of the endangered
and threatened species of the flora and
fauna is one of the important activities of
the two Surveys. The work of the two
Surveys is reflected in the Annual Reports
of the Department of Environment.

2. Under the Wild Life (Protection) Act,
1972, there are provisions for the protection

of flora and fauna of the country. It lays down strict penalties for infringement. Under the Convention on International Trade in Endangered Species of Wild Fauna and Flora (CITES), commence in endangered and threatened species of flora and fauna is regulated. The Wild Life and Forest Departments of the States and Union Territories are furnished with technical expertise and guidelines/guidance in the conservation and protection of flora and fauna and in combating poaching. In the existing 207 Sanctuaries and 45 National Parks of the country, no hunting of any form is permissible. In the following States and Union Territories, there is a total ban on shooting and trapping of wild animals :

States

1. Andhra Pradesh
2. Kerala
3. Karnataka
4. Orissa
5. Meghalaya
6. Haryana
7. Sikkim
8. Tamilnadu
9. West Bengal
10. Himachal Pradesh
11. Uttar Pradesh

Union Territories

1. Goa
2. Chandigarh
3. Dadra and Nagar Haveli

In the following five States, very restricted hunting limited to only a few common species is permitted during specified seasons only :

States

1. Assam
2. Gujarat
3. Madhya Pradesh
4. Maharashtra
5. Rajasthan

Some of the States have introduced incentives and rewards to informers of poaching cases leading to conviction of the offenders. A scheme for appointment of Honorary Wildlife Wardens has also been circulated to all the States to maintain vigil against poaching.

New Location Policy for Setting up Laboratories

297. SHRI G. NARSIMHA REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Atomic Energy Commission Chairman favours a new location policy with regard to future nuclear power projects;

(b) if so, give details of policy;

(c) whether it is also a fact that efforts are being made to build up a scientific temperament in the country with setting up of new laboratory for research in Plasma Physics, Laser Physics and Computer modelling among other things and the country would have 1,000 scientists by the end of the country; and

(d) if so, the location for setting up laboratories and estimated expenditure and further details of this project ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) and (b) The terms of reference of the Committee for selection of sites for future atomic power stations have since been modified and the Committee has been asked to select suitable sites for clusters of reactors in the country including the eastern region. The Committee will also assess the sites on the basis of power mix, i. e. power contributed by hydel, thermal and nuclear stations to a grid. The Committee will also keep in view the need for balancing Central investment on power in different regions of the country.

(c) Yes, Sir.